

Dated:-06.05.2010.

Hon'ble Shri Justice Shiv Charan Sharma, Member (J)
Hon'ble Dr. A.K. Mishra, Member (A)

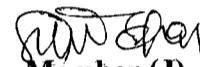
Shri A. Moin, Advocate learned counsel for applicant is present.

Shri S.P. Singh, Advocate learned counsel for respondents.

Learned counsel for applicant stated that in view of certain subsequent developments of the case, it has become infructuous and the same may be dismissed as infructuous. The learned counsel for respondents has no objection to the contention of the applicant counsel.

Consequently, OA is dismissed as rendered infructuous. No order as to costs.


Member (A)


Member (J)

Amit/-.

o/s
Copy to order
checked - 6-5-2010
forwarded
0-5-2010